

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J) No.257 of 2020

Kurban Ansari

..... **Appellant**

Versus

1. The State of Jharkhand
2. Anima Murmu

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant : Mr. Ranjan Kumar Singh, Advocate
For the State : Mr. M. K. Sharma, A.P.P

04/Dated: 09th July, 2020

1. Learned counsel for the appellant and learned A.P.P are present.
2. On perusal of the office note, it transpires that service report of notice of respondent No.02 has not been received.
3. Office to send a reminder to the court below for sending the service report of notice and also call for the status report of S.C./S.T. Case No.04 of 2019, arising out of Lalmatia P.S. Case No.120 of 2018, pending in the court of learned Additional Sessions Judge - cum- Special Judge, Godda and list the appeal on **29.07.2020.**

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-